

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.2(13)-HC/2023/1044**

**Dated, Agartala, the 9<sup>th</sup> January, 2023**

**NOTIFICATION**

His Lordship, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to re-constitute the Committee for examination of issues relating to identification of posts for the persons with disabilities in terms of provisions of "**The Rights of Persons with Disabilities Act, 2016**" in Tripura Judicial Service, Establishment of the High Court and the Establishment of District Courts in Tripura and make suitable recommendation(s)/ report(s) in this regard, as follows:

**Hon'ble Mr. Justice A. Lodh**

**Chairperson**

**Registrar (Admn., P&M)**

**Member**

This is issued with immediate effect in supersession of the earlier Notification No.F.2(13)-HC/2019-22/28040 dated 15.11.2022 issued by the High Court.

**By order,  
Sd/-  
(V.PANDEY)  
REGISTRAR GENERAL**

**No.F.2(13)-HC/2023/1045-106**

**Dated, Agartala, the 9<sup>th</sup> January, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Director, Tripura Judicial Academy, Agartala;
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The L.R. & Secretary, Law Department, Government of Tripura, Agartala;
7. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
8. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa,

Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;

9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Secretary, High Court Legal Services Committee, Agartala;
11. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. All the Assistant Registrars, High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
17. All the Superintendents, High Court of Tripura, Agartala;
18. Order File.

**REGISTRAR GENERAL**